

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

\* \* \*

Date of Order: 12.9.2000

CP 15/2000 (OA 422/88)

Ghasilal, Senior Pointsman in the office of Station  
Supdt., Gangapurcity, Western Railway.

... Petitioner

Versus

1. Shri V.D.Gupta, General Manager, W/Rly, Churchgate,  
Mumbai.
2. Shri R.P.Rehan, Dvl.Rly.Manager, W/Rly, Kota Division.

... Respondents

CORAM:

HON'BLE MR.JUSTICE B.S.RAIKOTE, VICE CHAIRMAN

HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

For the Petitioner

... Mr.J.K.Kaushik

For the Respondents

... Mr.Manish Bhandari

O R D E R

PER HON'BLE MR.M JUSTICE B.S.RAIKOTE, VICE CHAIRMAN

This Contempt Petition is filed alleging that the respondents have disobeyed the order of this Tribunal dated 4.3.94 passed in OA 422/88.

2. The respondents by filing reply have produced Annexure R/1 x stating that in compliance of the order of this Tribunal they have issued an order dated 12.5.2000 by promoting the applicant as Senior Pointsman. However, the learned counsel for the petitioner submits that the petitioner/applicant could not have been directly promoted as Senior Pointsman without being promoted as Pointsman. 'B' Whatever may be the necessity of the argument, the fact remains

that the direction of this Tribunal has been complied with. Since the direction of this Tribunal was to consider the applicant for regularisation on the post of Pointsman with all such consequential benefits which may be admissible to him as per rules, and this direction has been complied ~~with~~ with by promoting the applicant as Senior Pointsman ~~instead~~ as per Ann.R/1 instead of Pointsman. If the applicant feels that he would be prejudiced by this order dated 12.5.2000, it is open to him to challenge the same in accordance with law. For the above reasons, we find that the order of this Tribunal has been complied with. Accordingly, we close the Contempt Petition by giving liberty to the applicant/petitioner to challenge the order dated 12.5.2000 (Annexure R/1), if he is so advised. No costs.

  
(N.P. NAWANI)  
MEMBER (A)

  
(B.S. RAIKOTE)  
VICE CHAIRMAN